

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**STARRED QUESTION NO. 103.  
TO BE ANSWERED ON TUESDAY, THE 30<sup>TH</sup> JULY, 2024.**

**SETTLEMENT OF PRODUCTION LINKED INCENTIVE CLAIMS**

**\*103 SHRI BHARTRUHARI MAHTAB:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state  
**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government is considering to settle Production Linked Incentive (PLI) claims on a quarterly basis instead of annually and if so, the details thereof;
- (b) whether the Government has reopened the applications window for the scheme for white goods, focusing on ACs and LED lights;
- (c) the details of the impact on white goods after reopening the application windows; and
- (d) the details of change Government is expecting after settling PLI claims quarterly instead of annually?

**ANSWER**  
**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**  
**THE MINISTER OF COMMERCE & INDUSTRY**  
**(SHRI PIYUSH GOYAL)**

**(a) to (d):** A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 103 FOR ANSWER ON 30<sup>TH</sup> JULY, 2024.**

- (a):** Keeping in view India's vision of becoming 'Atmanirbhar', Production Linked Incentive (PLI) Schemes for 14 key sectors have been announced with an outlay of Rs. 1.97 lakh crore to enhance India's Manufacturing capabilities and Exports.

The 14 sectors are: (i) Mobile Manufacturing and Specified Electronic Components, (ii) Critical Key Starting Materials/Drug Intermediaries & Active Pharmaceutical Ingredients, (iii) Manufacturing of Medical Devices (iv) Automobiles and Auto Components, (v) Pharmaceuticals Drugs, (vi) Specialty Steel, (vii) Telecom & Networking Products, (viii) Electronic/ Technology Products, (ix) White Goods (ACs and LEDs), (x) Food Products, (xi) Textile Products: MMF segment and technical textiles, (xii) High efficiency solar PV modules, (xiii) Advanced Chemistry Cell (ACC) Battery, and (xiv) Drones and Drone Components.

Scheme guidelines of PLI Schemes have been notified by the concerned Ministries/ Departments wherein 6 Schemes already had provision of settling claim for disbursement on quarterly basis. Further, 4 Schemes have made necessary amendments in Scheme Guidelines to settle claims on quarterly basis.

- (b):** Yes Sir. Online application window for PLI Scheme for White Goods has been re-opened for 90 days from 15.07.2024 to 12.10.2024, since there was demand from the industry to invest more under the scheme due to growth in market and availability of sufficient funds under the scheme
- (c):** Reopening of online application window is expected to result in additional investments, production and employment generation in the respective sector.
- (d):** Settling PLI claims quarterly is anticipated to boost the performance and sentiment of applicants by improving cash flow, faster disbursement of incentives and enhancement in the efficiency of fund utilization.

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